

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 17/73(4)/Chd/2016**

Harmeet Kaur

... Petitioner.

Versus


M/s Hind Motors India Ltd.

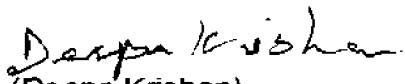
... Respondent.

Present: Mr. Ashok Sachdeva, Authorised Representative  
on behalf of petitioner.

Ms. Riya Bansal, Advocate for respondent company.

Same order as in Company Petition No.01/73(4)/Chd/2016. Copy  
of the order be enclosed.

  
(Justice R P Nagrath)  
Member (Judicial)

  
(Deepa Krishan)  
Member (Technical)

January 31, 2017  
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